

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO.270/9/HDB/2018
NAME OF THE COMPANY	Ind-Bharat (Utakal) Ltd
NAME OF THE PETITIONER(S)	Extraco Composites India Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Bharat (Utakal) Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBASH	Adv.	90327 02007 subash-wat@yahoo.com	G. Subash

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V. AS Ravi Prasad W. Murali Krishna	Adv.	9963182052	Ra lab
Sarvani Desiraju A.C. Ar Prasad			Prasad

ORDER

Counsel representing both sides present. Counsel for Petitioner filed memo stating that IRP was appointed in CP (IB) No.276/7/HDB/2018 wherein the Respondent and in this matter one and the same. Since IRP has already appointed in the above CP, the Petitioner is directed to make his claim before the IRP ^{with ✓} in the above observation CP (IB) No.270/9/HDB/2018 is closed.



MEMBER JUDICIAL